

Hon'ble the Chief Justice has been pleased to order that w.e.f. 09.07.2024:

- (i) Mentioning of Civil Writ Petitions and Civil Cases will be made before Hon'ble Mr. Justice Gurmeet Singh Sandhawalia. In case His Lordship is not available, then the mentioning of such cases will be made before Hon'ble Mr. Justice Arun Palli and so on before the next available Hon'ble Senior Judge of Hon'ble Division Bench, as per availability.
- (ii) Mentioning of Criminal Cases will be made before Hon'ble Mr. Justice Arun Palli. In case His Lordship is not available, then the mentioning of such cases will be made before Hon'ble Mr. Justice Gurmeet Singh Sandhawalia and so on before the next available Hon'ble Senior Judge of Hon'ble Division Bench, as per availability.

BY ORDER OF HON'BLE THE CHIEF JUSTICE